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## Notice

By virtue of an affidavit sworn before on Dated **8th May 2024**, I, **Mr. Gopinath Majhi**, Address **Qrs. No. B/404, Sector-14, Rourkela-09, PS-Sector-15, Dist-Sundargarh, Odisha-76** have changed my **Daughter's** name from "**Preeti Prangya Majhi**" to "**Priyanshi Majhi**". Henceforth, **She** shall be known as "**Priyanshi Majhi**" for all purposes.

**Gopinath Majhi**